

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:94
ANSWERED ON:08.07.2014
STOCK OF FOODGRAINS
Karandlaje Km. Shobha

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the production, procurement and stock of rice, wheat and pulses including Arhar during each of the last three years and the current year, State/UT-wise;
- (b) whether any shortage of warehouses for storage of foodgrains has been noticed during the said period;
- (c) if so, the details thereof and the strategies formulated by the Government to create adequate storage space for foodgrains; and
- (d) whether the Government proposes to encourage private entrepreneurship especially among the educated unemployed youth to construct/develop private warehouses for foodgrains storage and if so, the details thereof and the steps taken thereon?

Answer

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a): The production and procurement of rice and wheat during each of the last three years and the current year, are given in the statement at Annexure-I and II. The details of stock of rice and wheat as on 1st April of each of the last three years and as on 1st June, 2014 are given at Annexure-III. The details of production and procurement (by NAFED under price support scheme) during last three years and current stock of pulses including Arhar are given at Annexure-IV.

(b) &(c): Yes, only in the year 2012 some shortage of storage capacity was noticed during the Rabi Marketing Season. During Rabi Marketing Season every year, maximum stocks in central pool are available on 1st June. Total storage capacity available with FCI (owned as well as hired) and State Agencies for storage of central pool stocks as on 1st June during the last three years and the current year with the corresponding stock position in central pool is given as below:

(Fig. in Lakh MT)

As on	Storage capacity with FCI	Storage capacity with state agencies	Total Storage capacity	Stock position
01.06.11	316.10	291.32	607.42	581.94
01.06.12	350.07	341.35	691.42	729.59
01.06.13	397.02	354.28	751.30	676.59
01.06.14	383.05	375.47	758.52	622.31

Thus, it may be seen that the peak stock position was greater than the total storage capacity only in the year 2012 when record procurement took place. There was no shortage of storage capacity in the years 2011, 2013 and 2014.

In order to augment the storage capacity, Government of India/FCI is implementing Private Entrepreneurs Guarantee (PEG) Scheme for construction of storage capacity through Private Entrepreneurs, CWC & SWCs. Under this Scheme, storage capacity is created by private parties, CWC, SWCs and other State Agencies for guaranteed hiring by FCI. Under this scheme, a capacity of 203.76 Lakh MT has been approved for construction of godowns in 19 states. A capacity of 120.30 Lakh MT has already been completed. The year wise details of capacity completed during the last five years under the PEG Scheme is given as below:-

Year	Capacity Completed (in LMT)
2010-11	2.00
2011-12	26.17
2012-13	41.75
2013-14	50.11
2014-15	0.27
(upto 30.06.2014)	
Total	120.30

Godowns are also being constructed through Plan Scheme in the North Eastern States and some other States. The capacity completed under the Plan Scheme during the last 3 years is given as below:

YEAR	CAPACITY COMPLETED	
2011-12	Manipur	- 4590 MT
	Himachal Pradesh	- 3340 MT
	Lakshadweep	- 2500 MT
	Jharkhand	- 825 MT
	Total	- 11255 MT
2012-13	Manipur	- 2910 MT
	Himachal Pradesh	- 1670 MT
	Total	- 4570 MT
2013-14	Arunachal Pradesh	- 2500 MT
	Orissa	- 10000 MT
	Kerala	- 10000 MT
	Total	- 22500 MT
Grand Total		38325 MT

Modernization of Storage facilities in the form of SILOS: New storage facilities of 20 lakh MT capacity are also being created in the form of modern Silos.

(d): Under the PEG scheme of GoI/FCI, augmentation of storage capacity is being done through participation of private entrepreneur. Anybody falling under the following categories can apply under the scheme:

- a) Individual;
- b) Partnership Firm (registered/unregistered);
- c) Company or Trust;